

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP No.52/2004 In  
OA No.1493/2003

New Delhi this the 5<sup>th</sup> day of November, 2004

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)**

**Binay Kumar Mishra**  
**Son of Shri Jagdish Mishra**  
**R/o D/3265, Vasant Kunj, New Delhi.** -Applicant

(None Present)

## Versus

1. **Shri A.K. Jain,**  
**Joint Secretary (Police),**  
**MHA, Government of India,**  
**New Delhi- 110 001.**
  
2. **Shri Ram Avtar Yadav**  
**Director, National Crime Records Bureau,**  
**East Block 7, R.K. Puram,**  
**New Delhi- 110 066.**

### **-Respondents**

(By Advocate:Shri M.K. Bhardwaj, Proxy for  
Shri A.K. Bhardwaj)

### ORDER (Oral)

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**

Shri Bhardwaj, learned counsel stated that Hon'ble High Court has stayed the contempt proceedings on 18.8.2004 till the next date of hearing fixed for 7.2.2005. In this backdrop, this C.P. is dropped and notices to the respondents are discharged with liberty to the applicant to revive the same, if necessary on availability of final orders of the Hon'ble High Court.

(Shanker Raju)  
Member (J)

(Shanker Raju)  
Member (J)

(V.K. Majotra)  
Vice Chairman (A)

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5.11.04